

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 256 of 2014 and IA-422 of 2014

Dated : **9th December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Patikari Power Pvt. Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ankur Gupta

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R-1

Mr. Rinku Gautam (Rep for R-1)

Ms. Meghana Aggarwal
for Mr. Anand K. Ganesan for R-2

Mr. Shanti Swaroop,
Legal Consultant for R-3 & 4
Mr. S.K. Arya, S.E. (DoE)

ORDER

The learned counsel for the Respondents undertakes to file Vakalatnama within one week.

Reply may be filed by 5.1.2015.

Post the matter for hearing on **22nd January, 2015.**

In the meantime, rejoinder, if any, may be filed in the matter.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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